

## ORDER

Since applicability of the order dated 30.03.2020, passed in the emergent meeting of the Hon'ble Administrative Committee of Hon'ble High Court of Punjab and Haryana, Chandigarh, has been extended up to 01.05.2020 in view of the prevailing situation arising due to outbreak of novel coronavirus (COVID-19), therefore, the following Judicial Officers, on rotation basis, shall perform duty in Sonipat Sessions Division from 15.04.2020 to 01.05.2020 as per roster mentioned below against each, and shall work from home during the remaining period. During the period of their working from home, they will not leave the station and will also make themselves available immediately as and when their services are required. During the period from 15.04.2020 to 01.05.2020, only urgent work shall be attended and no fresh filing shall be accepted during the aforesaid period, except the cases in which the limitation period is going to expire. The cases already fixed in the Courts from 15.04.2020 to 01.05.2020 shall also be adjourned by the respective Courts before proceeding on working from home.

<b>Sr. No.</b>	<b>Name of the Judicial Officers with designation</b>	<b>Duty Period</b>
1	Sh. Rajesh Malhotra, AD&SJ, Sonipat	15.04.2020
2	Sh. Desh Raj Chalia, AD&SJ, Sonipat	16.04.2020
3	Sh. Ashwani Kumar, AD&SJ, Sonipat	17.04.2020 & 18.04.2020
4	Sh. Devinder Singh, AD&SJ, Sonipat	20.04.2020 & 21.04.2020
5	Sh. Rajesh Sharma, AD&SJ, Sonipat	22.04.2020 & 23.04.2020
6	Sh. Rajesh Gupta, AD&SJ, Sonipat	24.04.2020 & 27.04.2020
7	Dr. Parminder Kaur, AD&SJ, Sonipat	28.04.2020 & 29.04.2020
8	Sh. Rahul Bishnoi, AD&SJ, Sonipat	30.04.2020 & 01.05.2020
9	Sh. Saurabh Gupta, ACJ (SD)/CJM, Sonipat	15.04.2020 to 17.04.2020
10	Ms. Manvika Yadav, ACJ (SD)/ JMIC, Sonipat	18.04.2020 to 20.04.2020
11	Ms. Jogindri, ACJ (SD)/ SDJM, Kharkhoda	21.04.2020 to 23.04.2020
12	Sh. Ashok Kumar, CJ (JD)/JMIC, Sonipat	24.04.2020 to 27.04.2020
13	Sh. Vinay Kakran, CJ (JD)/JMIC, Sonipat	28.04.2020 to 01.05.2020
14	Sh. Sachin Yadav, ACJ (SD)/SDJM, Gohana	15.04.2020 to 22.04.2020
15	Ms. Vinti, CJ (JD)/JMIC, Gohana	23.04.2020 to 01.05.2020
16	Sh. Vishal, ACJ (SD)/SDJM, Ganaur	15.04.2020 to 01.05.2020

Sh. Sanjeev Jindal, Principal Judge, Family Court, Sonipat, and Ms. Sonika, Additional Principal Judge, Family Courts, Sonipat, shall not hold the Camp Court at Sub Divisions, Gohana, Ganaur and Kharkhoda on the days already fixed between the period from 15.04.2020

to 01.05.2020. The urgent work of the aforesaid Family Courts during the aforesaid period shall be attended at Sonipat by both the aforesaid Officers, as under:-

<b>Sr. No.</b>	<b>Name of the Judicial Officers with designation</b>	<b>Duty Period</b>
1	Sh. Sanjeev Jindal, Principal Judge, Family Court, Sonipat	15.04.2020 to 23.04.2020
2	Ms. Sonika, Additional Principal Judge, Family Court, Sonipat	24.04.2020 to 01.05.2020

Urgent work relating to Sub Division Kharkhoda shall be attended at Sonipat by the Subordinate Judge on duty at Sonipat Headquarter during the period from 15.04.2020 to 01.05.2020. In case Sh. Vishal, Additional Civil Judge (Senior Division)-cum-SDJM, Ganaur, proceeds on leave between the period from 15.04.2020 to 01.05.2020, urgent work of his Court shall be attended at Sonipat by the Duty Magistrate, Sonipat. Urgent matters attended by the Subordinate Duty Judges at Sonipat Headquarter during the aforesaid period shall be sent to the Civil Judge (Senior Division)/Chief Judicial Magistrate, Sonipat, or Additional Civil Judges (Senior Division)-cum-Sub Divisional Judicial Magistrates, Kharkhoda and Ganaur, as the case may be, for further entrustment/disposal in accordance with law. Similarly, urgent cases attended by Ms. Vinti, Civil Judge (Junior Division)-cum-Judicial Magistrate First Class, Gohana, during the period from 23.04.2020 to 01.05.2020, shall be sent to the Additional Civil Judge (Senior Division)-cum-Sub Divisional Judicial Magistrate, Gohana, for further entrustment/disposal in accordance with law.

Any urgent matter or bail application entrusted to any Judge-on-duty shall be deemed to be transferred/assigned to that Court in case the same is disposed of during lockdown period.

Similarly, if any Juvenile is produced during the aforesaid period, he shall be attended by the Duty Magistrate at Sonipat.

The undersigned as well as Sh. Saurabh Gupta, Civil Judge (Senior Division)-cum-Additional Chief Judicial Magistrate, Sonipat, shall also remain on duty during the period from 15.04.2020 to 01.05.2020.

During the duty period as mentioned in the above roster, only Reader, one Stenographer and one Ahlmad shall attend his/her duties in the respective on-duty Court/s. All the Judicial Officers, during the period of their working from home, are hereby requested to depute only one official, on rotation basis, in their respective Courts for urgent work and prepare the duty roster of such officials mentioning their e-mail IDs and contact numbers in the duty roster so prepared, which be sent to this office so that the same may be uploaded on the official website of District Courts, Sonipat.

The aforesaid arrangements are only for the period from 15.04.2020 to 01.05.2020 and shall be reviewed thereafter as per further communication that may be received from the Hon'ble High Court.

All concerned be informed, accordingly.

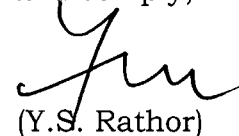


(Y.S. Rathor)  
District and Sessions Judge,  
Sonipat. 14-04-2020

Endst. No. 3988 / Dated 14-04-2020

Copy forwarded to:-

1. Registrar General, Punjab and Haryana, High Court, Chandigarh, for information.
2. All the Judicial Officers posted in Sonipat Sessions Division;
3. Deputy Commissioner, Sonipat;
4. Superintendent of Police, Sonipat;
5. District Attorney, Sonipat;
6. Presidents, Bar Association, Sonipat, Gohana, Ganaur and Kharkhoda;
7. Superintendent Grade-II (Judicial) of this office;
8. Statistical Assistant of this office;
9. System Officer/Computer Clerk to note and comply; for information and necessary action.



(Y.S. Rathor)  
District and Sessions Judge,  
Sonipat. 14-04-2020